

taken against such cooperative societies so far ; and

(c) if no action has been taken, the reasons therefor ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) to (e). The controlled cloth produced by the mill sector (National Textile Cooperation Mills) is mainly distributed through State Federations, Cooperative Societies, Fair Price Shops as authorised by State/Union Territory authorities, with NCCF at national level. It is generally observed that owing to faulty distribution system, there is some deviation of controlled cloth to unauthorised channels. Therefore, the Deptt. of Civil Supplies have addressed all the States/U Ts, to take necessary corrective measures to streamline the pattern of distribution of controlled cloth. A plan of action has been suggested to the States, that handling of controlled cloth by the state agencies should be closely monitored by the State's Civil Supplies Secretary to avoid delay in taking delivery of consignment by the agency handling controlled cloth. On receipt of controlled cloth by the District Wholesale Agency, the Dy. Commissioner/Collector and the District Supply Officer should immediately be informed of the receipt of total quantity received and it should be the responsibility of the Deputy Commissioner/Collector with the assistance of the District Supply Officer and Deputy/Asstt. Registrar of Cooperative Societies, to indicate the distribution of controlled cloth in urban and rural areas within his jurisdiction. All Consumer Cooperative Stores as well as other agencies dealing with controlled cloth should display the stock position of controlled cloth received sold etc. A system of physical verification of the stock held by each wholesaler/retailer should be introduced and the retailers should maintain a register showing arrival of stock, its quantity (variety-wise) etc. It has also been suggested that the number of retail outlets of the controlled cloth both in urban and rural areas should be increased so as to provide proper facilities to the

people for getting controlled cloth without any difficulty. The State Governments/U.T. Administrations are taking necessary steps to implement the suggestions.

With regard to part (c) of the Question, it may be mentioned that the daily "JANSATTA" Dated 22nd July, 1985 contains a news-item under the caption "Sahkari Samitiyon Ne Control Ka Kapra Black Mein Becha". The news item refers to the Cooperative societies in Morena (Madhya Pradesh). As such the State Government of Madhya Pradesh has been requested to enquire into the matter and take appropriate action.

Cooperative Sugar Factories in Orissa

3923. SHRIMATI JAYANTI PATNAIK : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) the number of co-operative sugar factories set up in the State of Orissa so far ;

(b) the locations of those cooperative sugar factories ;

(c) how many of those cooperative sugar factories have been getting assistance from the National Cooperative Development Corporation ;

(d) the details of Central assistance and assistance from National Cooperative Development Corporation given to those cooperative sugar factories during last three years ; and

(e) the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) Out of the four Cooperative Sugar Factories Licensed so far in Orissa, two factories are in production and the remaining two under installation.

(b) The Cooperative Sugar Factories in production are at Aska (Ganjam district) and Bargarh (Sambalpur District); and those under installation are at Nayagarh (Puri district) and Baramba (Cuttack district).

(c) All the four Cooperative Sugar Factories in the State have received assistance from the National Cooperative Development Corporation (NCDC).

(d) and (e). Central assistance is provided to National Cooperative Development Corporation for the programme of cooperative sugar factories in the country. NCDC release assistance to individual factories. During the last three years, the following cooperative sugar factories have been provided assistance as detailed below :

(Rs. in Lakhs)

1. Bargarh	...	91.50
2. Nayagarh	...	40.00
3. Baramba	...	30.00

Increase in rate of Gratuity due to fall in value of Rupee

3924. SHRIMATI KISHORI SINHA : Will the Minister of LABOUR be pleased to state :

(a) whether Government have any proposal to increase the amount of gratuity in view of the serious fall in value of the rupee since the last gratuity rate was fixed;

(b) if not, the manner in, which workers would be compensated for this fall; and

(c) whether other retirement benefits would also be added to gratuity to encourage workers to leave their jobs early ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) and (b). There is at present no proposal either to increase the amount or to compensate the workers in any other way for fall in the value of rupee.

(b) No, Sir.

D.D.A. Advertisements

3925. SHRI RANJIT SINGH GAEKWAD : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the total amount Delhi Development Authority spent during the last two years on newspaper and other advertisements;

(b) total sum spent on informing allottees of flats/plots about their allotments; and

(c) sum spent to inform allottees about the delay and causes of delay in allotment through advertisements ?

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI H.K.L. BHAGAT) : (a) Rupees 104.30 lakhs (during 1983-84 and 1984-85).

(b) Rupees 8.10 Lakhs.

(c) Rupees 0.02 Lakhs.

Setting up of a Commercial Service for the Gulf Countries

3926. SHRI G.G. SWELL : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether All India Radio is setting up a commercial service for the Gulf countries;

(b) whether it is a fact that our present AIR External Services are so weak as to be useless; and

(c) the kilowatt strength of our present transmitters for external services ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) : (a) In its draft 7th Plan proposals, AIR has included a scheme to